## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

CI	NAME (IN CAPITAL)		SIGNATURE	
SL. NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
	UDATARKAR GANAPATHY	PETITIONER	Vday autor «	
	(086-4339700)	Respondent		

Counsel for respondent is present. He filed on behalf of R2 supplementary written arguments. Counsel for petitioner is also present. He stated that they will no further reply and that he already asked on behalf of petitioner. Orders reserved.

Member(J)

Member(T)